GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:4423 ANSWERED ON:22.04.2013 DISPUTES OVER PORT PROJECTS Ponnam Shri Prabhakar;Singh Shri Pashupati Nath

Will the Minister of SHIPPING be pleased to state:

(a) the total number of ports in the country at present, State-wise;

(b) the total amount received by the Government in the form of profits from these ports during the last three years and the current year along with the heads under which the said profits are being received;

(c) whether some State Government's port projects are in dispute;

(d) if so, the details thereof, State-wise, along with the reasons therefor, dispute- wise ; and

(e) the remedial measures taken by the Government in this regard?

Answer

MINISTER OF SHIPPFNG (SHRI O.K. VASAN)

(a): As per the available information, the total number of Ports in the country at present, State-wise is given as under:

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Name of the State No. of Non-Major No. of Major
 Ports Ports
Gujarat 41 1
Andhra Pradesh 12
                   1
Maharashtra 48 2
Karnataka 10 I
Tamil Nadu 15 3
Goa 5 1
Pondicherry 2 0
West Bengal 1 1
Kerala 17 1
Orissa 13 1
Lakshwadeep 10 0
Daman & Diu 2 0
Andaman &
             23
                   0
Nicobar Islands
Total 199
            12
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(b): The Major Ports are governed by the Major Ports Trust Act, 1963 and are not obligated under the statutory provisions to share the profits, with the Government. Net surpluses are retained by the ports for their development. However ports pay the applicable Taxes to the Government as per the relevant provisions. The Fnnore Port Limited, being a corporate port, has paid dividend to the Government of India of Rs.6.49 crore, 7.41 croreand 12.90 crore for the years 2009-10, 2010-11 and 2011-12 respectively.

(c): The Ports projects taken up by the State Governments (i.e. Non-Major Ports) are governed by the respective State Governments/State Maritime Boards and do not fall within the jurisdiction of the Ministry of Shipping, Government of India.

(d) &(e): Do not arise.